

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP 80/14/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2018

NAME OF THE COMPANY: Rockland Hospitals Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Saurabh Kaila, Advocate Mr. Sanjay Grover, Mr. Neeraj Arora, Mr. Devesh Vasisht, PCS		
	For the Respondent:	Mr. Harsh, Mr. Gourav, Mr. Himanshu, Advocates for founder Promoter. Mr. Neeraj Dubey, Mr. A. K. Thakur and Ms. Kavita Singh, Advocates		

ORDER

Application of the petitioner has been argued. Be listed for hearing objections by the various objectors.

To come up on 14th of May, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)